

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**C.M.P. No. 72 of 2019**

....  
Nilanchal Sahkari Grih Nirman Samitee Limited through its Director  
..... Petitioner

Versus

Arun Prasad  
..... Opposite Party

....  
**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : None

For the Opp. Party :

....  
**Through Video Conferencing.**

....

06/10.09.2021            Nobody appears on behalf of the petitioner.

With a view to give one more chance, put up this case after three weeks.

It is made clear that no further adjournment will be granted.

**(Rajesh Kumar, J.)**

*Shahid/*